

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
23.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

**CP (IB) No. 338/7/HDB/2021**  
U/s 7 of IBC, 2016

**IN THE MATTER OF:**

M/s. Rama Dhoota Traders

**... Financial Creditor**

Vs

M/s. Avexa Corporation Pvt Ltd

**... Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Shri. Harish Chowdhary for the Financial Creditor present. No representation for the Corporate Debtor.

Pleadings are completed.

List the matter for hearing on 31.10.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**